[Shri Purna Sinha]

251

सरकार तथा गजरात सरकार का ध्यान श्रीचा गया है लेकिन प्रभी तक कुछ नहीं हका है। मैं प्रार्थना करता है कि इस महाराधा केपडा मिल के लिए कीयले का तरन्त प्रबन्ध किया जाए ताकि मिल बाल हो सके।

(V) REPORTED STAYING OF A LARGE NUMBER OF RAST BENGAL REFUGERS AT RAIPUS BAILWAY STATION

डा॰ सक्की नारायण पाडेय (मन्दसीर) क्ष से पाले में आपका तथा इस सदन का ध्यान एक गम्भीर भीर महत्वपूर्ण विषय की घोर 377 के घन्तर्गत विषय उठाने के पूर्व विसाते हुए कहना चाहता ह कि संबंधित मंत्री चाहे यहा रहें या न रहें लेकिन यह बहत जरूरी है कि ससद कार्य मुद्धी ध्रयवा राज्य मंत्री संसदीय कार्य उपस्थित रहे ताकि सदस्यो द्वारा 377 के ग्रन्तर्गत उठाई गई बालों को नोट कर सके ब्रौर उन पर योग्य कार्रवाई के लिए उनको संबंधित नेतियी तक पहुंचा सकें। यदि ऐसा नहीं होता है तो इन विषयों को उठाने का कोई मर्थ नहीं रह जाएगा। मैं बाहता ह कि आरप इसके बारे मे उचित निर्देश दे । प्राय प्रतिदिन ही माननीय सदस्य 377 के माध्यम से प्रनेक गम्भीर प्रक्न उठाते हैं भीर यदि उन पर कोई कार्य-बाही न हो, तो उन्हें उठाने का कीई धर्य नहीं है।

MR SPEAKER For your information, I may tell you that my office, whenever there is a speech or other information given here, conveys it to the concerned Minister It is not as if there is a blank Whatever is mentioned here is conveyed to the concerned Minister so that he may look into the matter And we also expect him to convey whatever he has got to say to you by means of a letter offrerwise

AN NOW MEMBER But why are they not here?

MR SPEAKER. All the Ministers cannot be here

AN HON MEMBER At least the Perfermentary Affairs Minister should be here.

MR SPEAKER: He cannot be here all the time.

याः लक्ष्मी नाराधेश पोर्डेंग् : मैं जिसे महत्वपूर्ण निषम की यहा अस्त्रता करना चाहता हूं वह अत्यन्त गम्भीर है। युनै बेनास से लगभग तीन हजार विस्थापित सोय मध्य प्रदेश के रायपुर नगर में पहल हैं यश्वपि उन्हे उडीसा के जयजयपुर में जाना था। पनवास मंत्रालय की दृष्यंबस्था के कारण और उसकी गैर जवाबदाराना कारवाई के कारण वे बहुर पहुचे हैं। मध्य प्रवेश की सरकार में भी कहा है कि उनको झारंगुडा से लोटाया जाकर जवजवपूर भेजा जाए जहां उन को जाना था। परन्त पुनर्वास मझालय ने इस पर भी कोई कारवाई नहीं की है। इसका परिणाम यह हभा कि लगभग तीन हजार विस्थापित वहा पर स्टेशन पर पडे हुए है और न उनके खाने की कोई व्यवस्था है बीर न पीने की व्यवस्था है। योग्य व्यवस्था न होते से बाजार मे जाकर वे ग्रन्थवस्या का बाताबरण उत्पन्न कर रहे हैं। मैं भाषके माध्यम से पुनर्वास मन्नी का ध्यान इस घोर तरन्त दिलाना चाहता ह भीर प्रार्थना करना चाहता ह कि उन विस्था-पितो को जहाँ कही भी पहुंचाना हो पहचाने को व्यवस्था की जाए तथा उनका सत्रबन्ध किया जाए । ऐसा नहीं हमा तो वहा पर कातृत और व्यवस्था की स्थिति गम्भीर हो सकती है। जहां तक मेरा ज्ञान है, जो विस्था-पिन लोग पूर्वी बंगाल से ब्राते है वे मध्य प्रदेश में ग्राकर रहना पसन्द नही करते है। वे मृत्दरकन जाकर रहना पसन्द करते है। मैं बाहेता है कि इसके बारें में एक स्पष्ट नीति निवर्तिरत की जाए ताकि जहा वे रहना पसन्द करें उनके दास्तें बड़ां रहने का प्रबन्ध हो सँके. उनकी बहा बंसाहत हो सके, बहा उनके लिए वृमि दी जा सके बत्यवा इस नीति के क्रमाव में तो यह होता है कि वे यहा वहा स्टेशमीं पर महकते रहते हैं, उनको भी कठिनाइयों का सामना करना पडसा है बाँर उस नगर के निवासियों को भी कठिनाई

होती है और साथ ही साथ कानून भीर व्यवस्था की स्थिति प्रत्यन्त संकटमय बन जाती है। मध्य प्रदेश की सरकार ने भी इस भीर ध्यान बाकवित किया है लेकिन पुनर्वास मंज्ञालय ने इस बोर कोई ज्यान नहीं विया है। मैं प्रार्थना करता है कि तस्काल इसके बारे में उचित कार्रवाई की जाए।

12.55 hrs.

GENERAL BUDGET, 1978-79-GENERAL DISCUSSION-contd.

MR. SPEAKER: The House will now take up further general discussion on the Budget (General) for 1978-79. Shri Borole to continue his speech.

SHRI YASHWANT BOROLE (Jalgaon): Mr. Speaker, Sir yesterday I had placed before the House certain figures in order to focus the attention of the House on the allocation for the rural development inclusive of agriculture. Out of the total Plan outlay of Rs. 11,649 crores in this budget, the total outlay for rural development and agriculture is Rs. 4,693 crore. I am deliberately mentioning these figures on the floor of the House in order to impress that the allocation for the rural development and agriculture is substantially more. In this connection, I would like to invite the attention of Shri C. Subramaniam, former Finance Minister, to his own speech which he delivered on the floor of the House when he had the occasion to deal with the presentation of the budget for 1976-77. He stated then:

"Our Sixth Plan should be based on basically integrated rural development with more and more resources diverted for this purpose."

True it is; today the budget reflects it very correctly, but Shri Subramaniam had no words of appreciation for it. I do not know what is the apprehension in his mind; whether this 40

per cent allocation is only illusory, whether, according to him, it will not reach the lowest level or whether any other impediment appears to be there as not take the budget as was intended by him particularly for rural development and agriculture. It was stated by Shri Subramaniam that we people do not want to take the support of science and technology. But he has very much appreciated the dairy project, the Flood II which is to be started. But, at the very same time, he said that we people do not understand the concept of Gandhian philosophy and we are going to cottage industries and small scale industries, not taking up to science and technology. Let it be very clear that we are not averse to the technological developments or to the scientific achievements. But we have a definite view that the scientific advancement and the technology should subserve the lowest possible section of the society and, therefore, it must be, as far as possible in the small scale industry. We do not want to go by the western civilisation and industrialisation for starting again the big industry. It has been a crystal-clear policy of the Janata Party that whatever infra-structure would be necessary and would be required to be built up shall be built up by help of science and technology and even big projects in the field of power generation and so forth will be taken up. So, the industrial policy or the economic policy of the Janata Government is not in confusion. It is crystal clear and very explicit that we start from the lowest and go to the higher up.

The taxation policy which has been adopted by the government also deserves consideration. I may submit here-look at the taxation level. Look at the concessions which have been given. Just find out whether there will be more taxation on the lowest man or whether there will be more taxation on the person getting .nore. In all fiscal policies one has to tax somewhere. Some groups need to be severely taxed and some need to be